

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No.1016 of 2015**

Surinder Singh Arora -----  
..... Appellant  
*Versus*  
The State of Jharkhand through C.B.I. .... Respondent

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Raunak Sahay, Advocate  
For the C.B.I. : Mr. B. K. Prasad, Advocate

**Order No.03 Dated- 07.07.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal twenty weeks after the lockdown period is over.

Animesh/

**(Anil Kumar Choudhary, J.)**